

(1)

O.A./6/91

Coram : Hon'ble Mr. M.M.Singh
Hon'ble Mr. R.C.Bhatt

: Administrative Member
: Judicial Member

11/2/1991

Mr.Akil Kureshi, learned counsel for the
applicants seeks adjournment to ascertain the final
position of the impugned order of transfer. Adjourned.

R.C.B.
(R.C.Bhatt)
Judicial Member

M.M.S.
(M.M.Singh)
Administrative Member

a.a.b.

(2)

O.A.No. 6/91

Coram: Hon'ble Mr. M.M. Singh, Administrative Member.

Hon'ble Mr. R.C. Bhatt, Judicial Member.

O R D E R

11-2-1991

Per: Hon'ble Mr. M.M. Singh, Administrative Member.

In this matter, after the order was rendered appeared in person Shri J.P. Malhotra, Law Officer, Western Railway, posting at Ahmedabad under Chief Engineer (Construction). He makes a statement that ^{in the} ~~has since been~~ the impugned order of the applicant as seems to be withdrawn, he has received instruction dated 6.2.91 from the office of the Dy. CE (C) Patan accordingly. Submitting the original documents which is taken on record, he says that in the circumstances the ^{has} ~~application~~ ^{has} become infructuous as the impugned order of transfer has been withdrawn by the respondent's railway.

In view of the above, ~~xxxxxx~~ the application is disposed of as infructuous.

R.C. Bhatt

(R.C. Bhatt)
Judicial Member

M. M. Singh

(M.M. Singh)
Administrative Member

ttc.